

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates at the Principal Seat at Bombay and Benches at Nagpur, Aurangabad and High Court of Bombay at Goa that on Monday, 29th April 2024 :-

I

A Full Court Farewell Reference will be held to bid adieu to the Hon'ble Shri. Justice P. D. Naik at 4.30 pm in C.R. No 46 instead of Ceremonial Bench at 3.30 p.m.

II

The learned (1) Additional Solicitor General of India or representative, (2) The Advocate General, State of Maharashtra, (3) The Chairman and Members of the Bar Council of Maharashtra and Goa, (4) The President, Bombay Bar Association, (5) The President, Advocates' Association of Western India, (6) The President Bombay Incorporated Law Society, (7) The Government Pleaders and Public Prosecutors and (8) The designated Senior Counsel and members of all Advocates' Association are invited to attend the proceeding of Full Court Farewell Reference.

III

The Court timings now stands changed from 3.00 p.m. to 4.15 p.m.

Dated this the 26th day of April 2024

By Order

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.